

1	2	3	4
4.	Bhadravati TPS (M/s Central India Power Co. Ltd. Promoted by Nippon Denro Ispat Ltd.)	2x536-1072	Maharashtra
Southern Region			
1.	Jegurpadu CCGT (M/s GVK Industries)	216	Andhra Pradesh
2.	Godavari CCGT (M/s SPCL)	208	Andhra Pradesh
3.	Vizag TPS (M/s Hinduja National Corpn. Pvt. Ltd.)	2x500 - 1000	Andhra Pradesh
4.	I oranagallu IPS (M/s Indal Iractebel Power Co. Ltd.)	2x130 = 260	Karnataka
5.	Mangalore TPS (M/s Mangalore Power Co.-Subsidiary of Congentrix Energy Inc., USA & General Electric Capital Corp.)	4x250 = 1000	Karnataka
6.	Neyveli TPS-Zero Unit (M/s. ST CMS Electric Co.)	1x250 = 250	Tamil Nadu
7.	Pillaiperumalnallur CCT (M/s Dyna	330.5	Tamil Nadu
8.	North Madras TPS-II (M/s. Videocon Power Ltd.)	2x525 = 1050	Tamil Nadu
9.	Basin Bridge DGPP (M/s. GMR Vasavi Power Crop Ltd.)	4x50 = 200	Tamil Nadu
Eastern Region			
1.	IB Vallcy TPS (Units 3&4) (M/s. IVPL)	2x210 = 420	Orissa
2.	Balagarh TPS (M/s.BPCL)	2x250 = 500	West Bengal

[English]

Self Employment Scheme

4260. SHRI DARBARA SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of small industries set up in rural areas under the self employment scheme, during last one year, State-wise;

(b) the details of the subsidy given by the Union Government for such industries during the last one year, State-wise;

(c) whether the Government propose to set up more small industries in rural areas under self employment scheme during 1996-97; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The Ministry of Industry is implementing a self-employment scheme viz. the Prime Minister's Rozgar Yojana since 2nd October, 1993. As per the materials received from them, the scheme was in operation in urban areas only during 1993-94 and whole of the country from 1994-95 onwards. Under the scheme micro-enterprises are set up in industry, service and business sectors. The Scheme as designed does not provide for rural urban differentiation in its implementation. The differentiation for enterprises set up in rural and urban areas is not centrally being maintained.

(b) Government of India provides capital subsidy @ 15% of the project cost subject to ceiling of

Rs.7,500/- per entrepreneur for setting up enterprises under Prime Minister's Rozgar Yojana. Capital subsidy under the scheme is released to RBI. RBI remits the subsidy to the implementing banks for adjusting against the loans disbursed to the beneficiaries. An amount of Rs.120 crores was released towards capital subsidy during 1995-96 which included Rs.1.80 crores released on account of liabilities under Self-Employment Scheme for Educated Unemployed Youth (SEEUY), a scheme subsumed in PMRY. The subsidy remittances under PMRY are made bank-wise by RBI based on loans provided to the beneficiaries. The subsidy allocations are not made State-wise.

(c) and (d). During 1996-97, under PMRY a target of 2.20 lakh beneficiaries for all States/UTs has been fixed for industry, service and business sectors covering both rural and urban areas. The scheme is under implementation during the current year.

[Translation]

Conference of Chief Ministers

+
4261. SHRI NITISH KUMAR :
PROF. PREM SINGH CHANDUMAJRA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have announced certain power concessions to the farmers of Uttar Pradesh in the agricultural Sector;

(b) if so, the said concessions are likely to be applicable to the farmers of other States;